

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 1061 & 1058 OF 2017 IN**  
**DFR NO. 3234 OF 2017**

**Dated:** 6<sup>th</sup> December, 2017

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd.** ... **Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Anshula Laroia

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Dipali Sheth for R-2

**ORDER**

The learned counsel appearing for Applicant/Appellant seeks two weeks' time to file additional affidavit in DFR No. 3234 of 2017. She may file the same on or before 19.12.2017 after serving copy on the other side.

List the matter on 20.12.2017.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*mk/kt*